

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2199**  
ANSWERED ON 14/03/2023

**FUNDS ALLOCATED TO PMAY-G**

2199. SHRI ASHOK KUMAR RAWAT:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has launched 'Pradhan Mantri Awas Yojana-Gramin' (PMAY-G) and if so, the details thereof;
- (b) whether the people of Uttar Pradesh, especially of Misrikh Parliamentary Constituency, have also been benefited from the said yojana and if so, the details thereof as on date;
- (c) whether works under PMAY-G are being carried out in Misrikh Parliamentary Constituency of Uttar Pradesh in the country;
- (d) if so, the details thereof including the updated status of Misrikh Parliamentary Constituency of Uttar Pradesh as on date; and
- (e) the details of the funds allocated and utilized for the said purpose during the last three years and the current year, State-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) In order to achieve the target of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1<sup>st</sup> April, 2016 to provide assistance to eligible rural households with overall target to construct 2.95 crore pucca houses with basic amenities by 31<sup>st</sup> March, 2024. As on 09.03.2023, a target of 2.94 crore houses has been allocated to the States/Union Territories (UTs) of which houses have been sanctioned to 2.85 crore beneficiaries by the States/UTs and 2.18 crore houses have been completed.

(b) to (d): Yes sir. Under PMAY-G, a total target of 34,78,718 houses have been allocated to the State of Uttar Pradesh and the aforesaid target was further distributed to Districts by State. The details of target allocated, houses sanctioned and houses completed in Districts of Misrikh Parliamentary Constituency are as below:

Name of the Parliamentary Constituency/ District		Target allocated to the districts by State	Houses Sanctioned by the State	Houses Completed
Misrikh	Hardoi	86,625	86,349	59,715
	Sitapur	2,36,061	2,35,026	1,99,545
	Kanpur Nagar	20,253	20,201	13,966
<b>Total</b>		<b>3,42,939</b>	<b>3,41,576</b>	<b>2,73,226</b>

(e): The details of the central funds released to the States/UTs, including the State of Uttar Pradesh along with utilization under PMAY-G during last three financial years (2019-20 to 2021-22) and current year (2022-23 till date) is given in **Annexure**.

**Annexure**

Annexure referred to in reply to Lok Sabha Unstarred Question No. 2199 due to be answered on 14.03.2023 regarding “Funds Allocated To PMAY-G”

State/UT wise details of Central Release and Utilization of Funds (including State share) during last three years (FY 2019-20 to FY 2021-22) & Current FY 2022-23 is given as under:

<b>(Rs. In Crores)</b>					
S. No	Name of State/UT	FY 2019-20 to FY 2021-22		FY 2022-23	
		Central Release	Utilization	Central Release	Utilization
1	<b>Arunachal Pradesh</b>	104.85	23.07	69.58	127.13
2	<b>Assam</b>	8,708.51	5,511.52	6,678.75	9,418.97
3	<b>Bihar</b>	14,669.12	24,224.75	7,426.32	11,343.45
4	<b>Chhattisgarh</b>	869.67	2,005.13	344.23	611.82
5	<b>Goa</b>	0	1.70	0	0.43
6	<b>Gujarat</b>	1,265.63	2,186.83	455.87	781.05
7	<b>Haryana</b>	34.55	93.89	29.59	55.01
8	<b>Himachal Pradesh</b>	43.59	78.53	37.86	31.36
9	<b>Jammu And Kashmir</b>	986.98	1,240.14	795.39	584.52
10	<b>Jharkhand</b>	6,999.18	11,384.60	944.47	1,901.64
11	<b>Kerala</b>	0	103.72	70.29	74.48
12	<b>Madhya Pradesh</b>	11,367.35	16,291.71	4,799.16	10,991.38
13	<b>Maharashtra</b>	4,375.23	6,362.08	1,676.07	2,510.10
14	<b>Manipur</b>	116.20	133.18	161.14	95.36
15	<b>Meghalaya</b>	303.81	316.02	106.44	80.30
16	<b>Mizoram</b>	58.08	51.46	29.66	55.52
17	<b>Nagaland</b>	34.81	37.81	52.50	19.67
18	<b>Odisha</b>	6,031.08	11,139.25	1,723.28	289.90
19	<b>Punjab</b>	67.53	155.84	71.56	88.66
20	<b>Rajasthan</b>	5,447.39	8,935.01	2,157.52	2,867.78
21	<b>Sikkim</b>	1.22	0.71	0	1.66
22	<b>Tamil Nadu</b>	1,495.07	2,338.39	1,334.91	2,078.40
23	<b>Tripura</b>	1,711.62	1,419.76	953.31	1,258.28
24	<b>Uttar Pradesh</b>	9,703.54	16,067.47	3,227.55	4,442.84
25	<b>Uttarakhand</b>	149.18	145.35	96.50	147.50
26	<b>West Bengal</b>	15,474.38	24,317.25	0	1,086.83
27	<b>Andaman And Nicobar</b>	16.88	11.52	0	0.39
28	<b>Dadra &amp; Nagar Haveli and Daman &amp; Diu</b>	55.98	78.64	0	12.21
29	<b>Lakshadweep</b>	0	0.36	0	0
30	<b>Andhra Pradesh</b>	0	0	0	87.65
31	<b>Karnataka</b>	309.60	0	0	0
32	<b>Ladakh</b>	0	0	2.98	0
<b>Total</b>		<b>90,401.02</b>	<b>1,34,656.08</b>	<b>33,244.92</b>	<b>51,044.28</b>

*Note: Utilization includes expenditure from Central share & State matching share released in the previous years.*